

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 1126 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Arunachal Pradesh.

Dated Guwahati, 21 February, 2025.

Sub:- **Restricted holiday and casual leave.**

Ref:- Your letter No.HC(IB)-VIG/01/2024/116-19 Dated 14.02.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh has been granted **restricted holiday on 19.02.2025 as well as casual leave on 21.02.2025, along with station leave permission w.e.f. 19.02.2025 to 23.02.2025.** The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2008(Pt.)/ 1127 -1128 /A, dated , 21-02-25**  
Copy to:

1. Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District,  
Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**